

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

(Under Sections 14, 15 r/w Section 18(1) of the National Green Tribunal Act, 2010)

**OA No. 283 of 2024**

N. Malayalathan

....Applicant

Vs.

Puducherry Coastal Zone Management Authority and Ors.

...Respondents

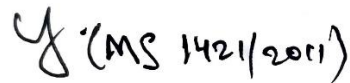
**INDEX TO REJOINDER**

<b>Sl. No</b>	<b>Date</b>	<b>Particulars</b>	<b>Page No.</b>
1.	17.12.2024	Rejoinder filed by the Applicant	1-28
2.	05.12.2024 16.12.2024	<b>Annexure A5</b> – Representations sent to Respondent authorities with English translations	29-45
3.	-	<b>Annexure A6</b> – Photographs of Ecologically Sensitive Areas	46-56

Certified to be true copies of the respective originals.

Dated on this the 17<sup>TH</sup> day of December, 2024

Through



A Yogeshwaran  
Counsel for the Applicant  
Ph: 9566254546

Email: [yogeshwaranadv@gmail.com](mailto:yogeshwaranadv@gmail.com)

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

(Under Sections 14 and 15 read with Section 18(1) of the NGT Act, 2010)

**OA No. 283 of 2024**

N. Malayanathan

...Applicant

Vs.

Puducherry Coastal Zone Management Authority and Ors.

...Respondents

**Rejoinder filed by the Applicant**

It is respectfully submitted as follows:

- 1.** The present Application was filed aggrieved by the inchoate draft CZMPs and land use maps published by the Respondents in October 2024, and the notification of public hearing for Puducherry and Karaikal districts, despite an undertaking by the Respondents in OA No. 171 of 2024 to not hold public hearing until complete drafts of the maps for Puducherry were prepared.
- 2.** The Respondents filed a report dated 27.11.2024, wherein they have claimed to have complied with the directions of this Hon'ble Tribunal and published complete drafts of the maps. In the report, the Respondents have responded to the deficiencies listed by the Applicant herein with respect to each CZMP (pg. 22-32 of Respondent's report dated 27.11.2024).
- 3.** As soon as the public hearing was notified, the Applicant and other fishers herein sent a representation to the Respondent authorities listing the incomplete features of the impugned drafts, and these representations were annexed with the Application as Annexure A3.

4. The Applicant and other fishers had earlier submitted a report on missing Ecologically Sensitive Areas in the draft CZMPs of Puducherry and Karaikal districts. The said report was filed by the Applicant in Typed Set II dated 05.11.2024, and the English translation of the report was annexed to the preliminary rejoinder dated 26.11.2024.
5. The Respondent authorities have failed to consider reports by stakeholders such as the above mentioned report, or even engage with fishers such as the Applicant and respond to the concerns raised by them with respect to ESAs, fisher habitations, long term housing plans and fisher infrastructure, among others.
6. The following table contains a tabulation of the missing features in the impugned drafts of the CZMPs and land use maps (dated September 2024), which have been claimed by the Respondent authorities to be complete drafts.

Sl. No	Draft CZMP / land use map no.	Existing data	Missing data	Response in compliance report by PCZMA dated 27.11.2024	Response from the Applicant
<b>Puducherry district</b>					
1.	PY 05	The following fishing villages have been marked: Pudhukuppam,	Infrastructure facilities of fishing and local communities have not been marked within the CRZ area,	<i>Annexure – IV para 5 (iii) of the CRZ Notification, 2019 states that in the CRZ areas, the fishing villages, common properties of the fishermen communities, fishing</i>	It is submitted that fishers would be greatly prejudiced if they do not have access to the 1:3960 cadastral scale maps as per the CRZ

Sl. No	Draft CZMP / land use map no.	Existing data	Missing data	Response in compliance report by PCZMA dated 27.11.2024	Response from the Applicant
		Nallavadu, Panithittu, Narambai and Moorthi Kuppam	such as temple, playground, community hall and pond.	<p><i>jetties, ice plants, fish drying platforms or areas, infrastructure facilities of fishing and local communities such as dispensaries, roads, schools, and the like, shall be indicated on the cadastral scale maps in 1:3960 scale.</i></p> <p><i>However, the draft CZMP in 1:25,000 scale prepared for Puducherry and Karaikal published in September 2004 includes Fish Landing Centre, Schools, Community Halls, Ice Plants, Hamlet Village Names, Fishermen Settlement Areas, Boat Parking Areas, Fish Drying Yards, Net Mending Shed.</i></p> <p><i>The local level CZMP in 1:3960</i></p>	<p>Notification, 2019, since maps of 1:25000 scale do not provide an opportunity for stakeholders to engage with the draft maps.</p> <p>It is submitted that the CZMA cannot add additional features in the 1:3960 cadastral scale maps, beyond the features mentioned in the 1:25,000 cadastral scale maps.</p> <p>As is evident from the CRZ Notification, 2019, there is only one mapping exercise to map all the features and other components as required by the Notification, and only the scale differs. The Respondent is yet attempting to</p>

Sl. No	Draft CZMP / land use map no.	Existing data	Missing data	Response in compliance report by PCZMA dated 27.11.2024	Response from the Applicant
				<p><i>scale will be prepared only after the approval of the 1:25,000 scale.</i></p>	<p>create a bifurcation that doesn't exist in law, which would defeat the purpose of the draft maps.</p> <p>This aspect has been dealt with by this Hon'ble Tribunal in judgment dt. 17.10.2024 in OA No. 101 of 2023 (Jesu Rethinam v. TNSCZMA).</p> <p>In this particular map, the total area of common properties (on coast) of these fishing villages (as per the maps submitted by fishers in representations) comes to about 440.60 acres. However, the draft CZMP PY 05 marks only 187.94 acres.</p>

Sl. No	Draft CZMP / land use map no.	Existing data	Missing data	Response in compliance report by PCZMA dated 27.11.2024	Response from the Applicant
2.		Habitation areas of these villages have been marked.	Seine fishing areas have not been marked fully.	<i>The CRZ Notification, 2019 and CZMP guidelines issued by MoEF&amp;CC does not specify to separately demarcate/mark seine fishing area. However, the fishing zones and fish breeding areas in the coastal waters of the Puducherry and Karaikal were marked in draft CZMP published in September, 2024.</i>	It is submitted that seine fishing areas on the coast are fishing zones, and ought to be marked as fishing zones in the draft CZMP. The draft land use maps partially mark Boat Parking/Fish Drying Areas/Net Mending Yards, but not seine fishing areas.
3.		Schools, health clinics and ice plants alone have been marked as far as infrastructure within these	Fish breeding areas and fishing areas have not been marked, including in the backwater.	<i>The Fishing Zones and Fish breeding areas in the coastal waters of the Puducherry and Karaikal were marked in draft CZMP published in September, 2024.</i>	Only a portion of the CRZ - IVA area is shown in the draft CZMP maps published in September, 2024, and not the entire extent water area of 12 nautical miles from the Low Tide Line. In other words, the full water area of the CRZ has not even been included in these draft maps.

# 6

Sl. No	Draft CZMP / land use map no.	Existing data	Missing data	Response in compliance report by PCZMA dated 27.11.2024	Response from the Applicant
		villages is concerned.			
4.		Boat parking area, fish drying area and seine fishing area are partially marked.	The draft land use map has no information on long-term housing plan for fishers.	<i>As per para 4 preparation of CZMP Guidelines issued by MoEF&amp;CC vide dated 26.06.2019, States and Union territories shall prepare Local level CZMP in 1:3960 scale with inclusion of detailed plans for long term housing needs of coastal fisher communities in view of expansion and other needs, provisions of basic services including sanitation, safety and disaster preparedness. However, the CZMP in 1:3960 scale will be prepared only after the approval of the 1:25,000 scale.</i>	Please see response at sl. no. 1 above.
5.			Sand dune areas are not marked fully.	<i>As per Annexure – I, 1-General Measures (i) of the CRZ</i>	Please see report on Ecologically Sensitive Areas annexed to the

Sl. No	Draft CZMP / land use map no.	Existing data	Missing data	Response in compliance report by PCZMA dated 27.11.2024	Response from the Applicant
				<p><i>Notification, 2019, all ESAs shall be identified and boundary delineated by NCSCM using satellite data.</i></p> <p><i>The ESA i.e., Mangroves, Sand dunes, Salt marshes, Turtle Nesting grounds, archaeological importance and heritage sites were marked in the draft CZMP published in September 2024.</i></p>	<p>preliminary rejoinder dated 26/11/2024.</p> <p>Long portions of sand dune near Nallavadu and Moorthi Kuppam fishing villages are missing in the draft CZMP map (pg. 25, 35).</p> <p>Many turtle nesting grounds have not been marked. In Narambai fishing village alone, 15.28 acres of turtle nesting grounds are missing (pg. 32-33 and 35).</p> <p>It is necessary to carry out ground truthing in order to identify turtle nesting grounds in the CRZ areas. The marking of turtle nesting</p>

Sl. No	Draft CZMP / land use map no.	Existing data	Missing data	Response in compliance report by PCZMA dated 27.11.2024	Response from the Applicant
					grounds in the impugned maps is at odds with the government's own data from RTIs with respect to turtle nesting. Please see the RTI reply in the Typed Set II filed on 05.11.2024.
6.	PY 06	Fishing villages that have been marked are: Cholainagar North, Cholainagar South, Vaithikuppam, Kurichikuppam, Vambakeerapalayam, Veerampattinam	Many common infrastructures within these villages are not marked such as temple and playground. In Cholainagar North and South, cyclone period boat parking areas are missing.	<i>Annexure – IV para 5 (iii) of the CRZ Notification, 2019 states that in the CRZ areas, the fishing villages, common properties of the fishermen communities, fishing jetties, ice plants, fish drying platforms or areas, infrastructure facilities of fishing and local communities such as dispensaries, roads, schools, and the like, shall be indicated on the cadastral scale</i>	In this particular map, the total area of common properties (on coast) of these fishing villages (as per the maps submitted by fishers in representations) admeasures 402.61 acres. However, the draft CZMP PY 06 marks only 293.26 acres.  Please see sl. no. 1.

Sl. No	Draft CZMP / land use map no.	Existing data	Missing data	Response in compliance report by PCZMA dated 27.11.2024	Response from the Applicant
		Kuppam and Chinna Veerampattinam.		<p><i>maps in 1:3960 scale. However, the draft CZMP in 1:25,000 scale prepared for Puducherry and Karaikal published in September 2004 includes Fish Landing Centre, Schools, Community Halls, Ice Plants, Hamlet Village Names, Fishermen Settlement Areas, Boat Parking Areas, Fish Drying Yards, Net Mending Shed.</i></p> <p><i>The local level CZMP in 1:3960 scale will be prepared only after the approval of the 1:25,000 scale.</i></p>	
7.		Habitation areas of these villages have been marked	Seine fishing areas in Veerampattinam have not been marked completely.	<i>The CRZ Notification, 2019 and CZMP guidelines issued by MoEF&amp;CC does not specify to separately demarcate/mark seine</i>	Please see response at sl. no. 2

Sl. No	Draft CZMP / land use map no.	Existing data	Missing data	Response in compliance report by PCZMA dated 27.11.2024	Response from the Applicant
				<i>fishing area. However, the Fishing zones and fish breeding areas in the coastal waters of the Puducherry and Karaikal were marked in draft CZMP published in September, 2024.</i>	
8.		Schools, health clinics and ice plants alone have been marked as far as infrastructure within these villages is concerned.	Fish breeding areas and fishing areas have not been marked.	<i>The Fishing Zones and Fish breeding areas in the coastal waters of the Puducherry and Karaikal were marked in draft CZMP published in September, 2024.</i>	Only a portion of the CRZ - IVA area is shown in the draft CZMP maps published in September, 2024, and not the entire extent water area of 12 nautical miles from the Low Tide Line.  The draft CZMP maps for Puducherry district show that the total area of fishing zone in the sea is 18.86 square kilometers.

Sl. No	Draft CZMP / land use map no.	Existing data	Missing data	Response in compliance report by PCZMA dated 27.11.2024	Response from the Applicant
					However, the fishers of Veerampattinam fishing village alone fish in 1,634.13 square kilometers of sea.
9.		Boat parking area, fish drying area and seine fishing area are only partially marked.	There is no information on long-term housing plan for fishers.	<p><i>As per para 4 preparation of CZMP Guidelines issued by MoEF&amp;CC vide dated 26.06.2019, States and Union territories shall prepare Local level CZMP in 1:3960 scale with inclusion of detailed plans for long term housing needs of coastal fisher communities in view of expansion and other needs, provisions of basic services including sanitation, safety and disaster preparedness.</i></p> <p><i>However, the CZMP in 1:3960 scale will be prepared only after</i></p>	Please see response at sl. no. 1.

Sl. No	Draft CZMP / land use map no.	Existing data	Missing data	Response in compliance report by PCZMA dated 27.11.2024	Response from the Applicant
				<i>the approval of the 1:25,000 scale.</i>	
10.			Sand dune and mangrove areas are not marked fully.	<p>As per Annexure – I, 1-General Measures (i) of the CRZ Notification, 2019, all ESAs shall be identified and boundary delineated by NCSCM using satellite data.</p> <p>The ESA i.e., Mangroves, Sand dunes, Salt marshes, Turtle Nesting grounds, archaeological importance and heritage sites were marked in the draft CZMP published in September 2024.</p>	<p>Please see report on Ecologically Sensitive Areas annexed to the preliminary rejoinder dated 26/11/2024.</p> <p>Many mangrove areas in Ariyankuppam river have not been marked properly. About 15 acres of mangrove in Ariyankuppam are missing. (pg.15-16, 35).</p> <p>This PY 06 draft map alone fails to mark 125.23 acres of mangroves, 64.11 acres of sand dunes, 19.03 acres of mud flats and 22.90 acres of turtle nesting grounds.</p>

Sl. No	Draft CZMP / land use map no.	Existing data	Missing data	Response in compliance report by PCZMA dated 27.11.2024	Response from the Applicant
11.	PY 07	Kanaga Chettikulam Kuppam, Periya Kalapet Kuppam, Chinna Kalapet Kuppam and Pillaichavadi Kuppam are part of this sheet.	Many common infrastructures within these villages are not marked such as temple and cyclone shelter.	<p><i>Annexure – IV para 5 (iii) of the CRZ Notification, 2019 states that in the CRZ areas, the fishing villages, common properties of the fishermen communities, fishing jetties, ice plants, fish drying platforms or areas, infrastructure facilities of fishing and local communities such as dispensaries, roads, schools, and the like, shall be indicated on the cadastral scale maps in 1:3960 scale.</i></p> <p><i>However, the draft CZMP in 1:25,000 scale prepared for Puducherry and Karaikal published in September 2004 includes Fish Landing Centre, Schools, Community Halls, Ice Plants,</i></p>	<p>In this particular map, the total area of common properties (on coast) of these fishing villages (as per the maps submitted by fishers in representations) admeasures 195.72 acres. However, the draft CZMP PY 07 only marks 141.08 acres.</p> <p>Please see response at sl. no. 1.</p>

Sl. No	Draft CZMP / land use map no.	Existing data	Missing data	Response in compliance report by PCZMA dated 27.11.2024	Response from the Applicant
				<p><i>Hamlet Village Names, Fishermen Settlement Areas, Boat Parking Areas, Fish Drying Yards, Net Mending Shed.</i></p> <p><i>The local level CZMP in 1:3960 scale will be prepared only after the approval of the 1:25,000 scale.</i></p>	
12.		<p>Habitation areas of these villages are marked.</p>	<p>Seine fishing areas have not been marked fully.</p>	<p><i>The CRZ Notification, 2019 and CZMP guidelines issued by MoEF&amp;CC does not specify to separately demarcate/mark seine fishing area. However, the Fishing zones and fish breeding areas in the coastal waters of the Puducherry and Karaikal were marked in draft CZMP published in September, 2024.</i></p>	<p>Please see response at sl. no. 2.</p>

Sl. No	Draft CZMP / land use map no.	Existing data	Missing data	Response in compliance report by PCZMA dated 27.11.2024	Response from the Applicant
13.		Schools, health clinics and ice plants alone are marked as far as infrastructures within these villages are concerned.	Fish breeding areas and fishing areas are not marked.	<i>The Fishing Zones and Fish breeding areas in the coastal waters of the Puducherry and Karaikal were marked in draft CZMP published in September, 2024.</i>	Please see response at sl. no. 8.
14.		Boat parking area, fish drying area and seine fishing area are only partially marked.	It has no information on long-term housing plan for fishers.	<i>As per para 4 preparation of CZMP Guidelines issued by MoEF&amp;CC vide dated 26.06.2019, States and Union territories shall prepare Local level CZMP in 1:3960 scale with inclusion of detailed plans for long term housing needs of coastal fisher communities in view of expansion and other needs, provisions of basic services</i>	Please see response at sl. no. 1.

Sl. No	Draft CZMP / land use map no.	Existing data	Missing data	Response in compliance report by PCZMA dated 27.11.2024	Response from the Applicant
				<p><i>including sanitation, safety and disaster preparedness.</i></p> <p><i>However, the CZMP in 1:3960 scale will be prepared only after the approval of the 1:25,000 scale.</i></p>	
15.			<p>Coastal erosion stretches have not been marked. Sand dune areas are not marked fully.</p>	<p><i>The Shore Line Changes Maps depicting erosions of High, Medium, Low and Stable beaches prepared by NCSCM were also uploaded in the Webpage of the PCZMA.</i></p> <p><i>The NCCR has carried out coastal studies and the erosion and accretion sites were depicted from the long-term shoreline change analysis for the period of 34 years (1990-2024) with about 43 km</i></p>	<p>The draft CZMPs as published do not contain the erosion stretches. The erosion stretches are contained in the Shoreline Change Assessment Maps published by the NCSCM. It is necessary to bear in mind MoEFCC OM dt. 03.11.2009, while marking and classifying erosion stretches.</p> <p>Please see report on Ecologically Sensitive Areas annexed to the preliminary rejoinder dated 26/11/2024.</p>

Sl. No	Draft CZMP / land use map no.	Existing data	Missing data	Response in compliance report by PCZMA dated 27.11.2024	Response from the Applicant
				<p><i>measured coastal length of Puducherry (UT) and seven different classes of erosion, accretion and stable coastal stretch for Union Territory of Puducherry coast were marked. The study report along with the maps for Puducherry (Page 57) and Karaikal (Page 58) were hosted in the website.</i></p> <p><i>As per Annexure – I, 1-General Measures (i) of the CRZ Notification, 2019, all ESAs shall be identified and boundary delineated by NCSCM using satellite data.</i></p> <p><i>The ESA i.e., Mangroves, Sand</i></p>	<p>In Kanagachettikulam, 3.56 acres of sand dune is not marked in the draft CZMP. (pg. 25, 35).</p> <p>This PY 07 draft map fails to mark 8.09 acres of sand dunes and 9.03 acres of turtle nesting grounds.</p>

Sl. No	Draft CZMP / land use map no.	Existing data	Missing data	Response in compliance report by PCZMA dated 27.11.2024	Response from the Applicant
				<i>dunes, Salt marshes, Turtle Nesting grounds, archaeological importance and heritage sites were marked in the draft CZMP published in September 2024.</i>	
<b>Karaikal district</b>					
16.	PY 01	This sheet has the fishing village Vanjoor and it is marked.	Shoreline fishing area and fish drying area are not marked.	<i>The Fishing Zones and Fish breeding areas in the coastal waters of the Puducherry and Karaikal were marked in draft CZMP published in September, 2024.</i>	Please see response at sl. no. 2
17.		Habitation area of this village is marked.	Many common infrastructures within these villages are not marked such as	<i>Annexure – IV para 5 (iii) of the CRZ Notification, 2019 states that in the CRZ areas, the fishing villages, common properties of the fishermen communities, fishing</i>	In this particular map, the total area of common properties (on coast) of these fishing villages (as per the maps submitted by fishers in representations) admeasures 49.83

Sl. No	Draft CZMP / land use map no.	Existing data	Missing data	Response in compliance report by PCZMA dated 27.11.2024	Response from the Applicant
			temple, pond and playground.	<p><i>jetties, ice plants, fish drying platforms or areas, infrastructure facilities of fishing and local communities such as dispensaries, roads, schools, and the like, shall be indicated on the cadastral scale maps in 1:3960 scale.</i></p> <p><i>However, the draft CZMP in 1:25,000 scale prepared for Puducherry and Karaikal published in September 2004 includes Fish Landing Centre, Schools, Community Halls, Ice Plants, Hamlet Village Names, Fishermen Settlement Areas, Boat Parking Areas, Fish Drying Yards, Net Mending Shed.</i></p>	<p>acres. However, the draft CZMP PY 01 only marks 23.4 acres.</p> <p>Please also see response at sl. no. 1.</p>

Sl. No	Draft CZMP / land use map no.	Existing data	Missing data	Response in compliance report by PCZMA dated 27.11.2024	Response from the Applicant
				<i>The local level CZMP in 1:3960 scale will be prepared only after the approval of the 1:25,000 scale.</i>	
18.		Only school, health clinic and ice plants are marked, and not other infrastructure in this village.	Fish breeding areas and fishing areas have not been marked.	<i>The Fishing Zones and Fish breeding areas in the coastal waters of the Puducherry and Karaikal were marked in draft CZMP published in September, 2024.</i>	<p>Only a portion of the CRZ - IVA area is shown in the draft CZMP maps published in September, 2024, and not the entire extent water area of 12 nautical miles from the Low Tide Line.</p> <p>The total fishing zone in sea for Karaikal district is 1.93 square kilometers, as per the draft CZMP.</p> <p>However, the fishing area in the sea in Karaikal alone admeasures 479.24 square kilometers.</p>

Sl. No	Draft CZMP / land use map no.	Existing data	Missing data	Response in compliance report by PCZMA dated 27.11.2024	Response from the Applicant
19.			It has no information on long-term housing plan for fishers.	<i>As per para 4 preparation of CZMP Guidelines issued by MoEF&amp;CC vide dated 26.06.2019, States and Union territories shall prepare Local level CZMP in 1:3960 scale with inclusion of detailed plans for long term housing needs of coastal fisher communities in view of expansion and other needs, provisions of basic services including sanitation, safety and disaster preparedness. However, the CZMP in 1:3960 scale will be prepared only after the approval of the 1:25,000 scale.</i>	Please see response at sl. no. 1.
20.	PY 02	Mandabathur, Kaalikuppam, Akkampettai,	Many common infrastructures within these villages are not	<i>Annexure – IV para 5 (iii) of the CRZ Notification, 2019 states that in the CRZ areas, the fishing</i>	In this particular map, the total area of common properties (on coast) of these fishing villages (as per the

Sl. No	Draft CZMP / land use map no.	Existing data	Missing data	Response in compliance report by PCZMA dated 27.11.2024	Response from the Applicant
		Kottaicherry, Keezhakasakudy Medu, Kilanjamedu, Karaikalmedu, Karukulacheri and Pattinacherry are fishing villages part of this sheet. They all are marked.	marked such as temple, pond, burial ground and playground.	<i>villages, common properties of the fishermen communities, fishing jetties, ice plants, fish drying platforms or areas, infrastructure facilities of fishing and local communities such as dispensaries, roads, schools, and the like, shall be indicated on the cadastral scale maps in 1:3960 scale. However, the draft CZMP in 1:25,000 scale prepared for Puducherry and Karaikal published in September 2004 includes Fish Landing Centre, Schools, Community Halls, Ice Plants, Hamlet Village Names, Fishermen Settlement Areas, Boat Parking Areas, Fish Drying Yards, Net</i>	maps submitted by fishers in representations) admeasures 428.35 acres. However, the draft CZMP PY 02 only marks 357.65 acres. Please also see response at sl. no. 1. This PY 02 draft map fails to mark 78.68 acres of mangroves, 83.65 acres of sand dunes, 234.34 acres of salt marsh and 76.09 acres of turtle nesting grounds.

Sl. No	Draft CZMP / land use map no.	Existing data	Missing data	Response in compliance report by PCZMA dated 27.11.2024	Response from the Applicant
				<i>Mending Shed. The local level CZMP in 1:3960 scale will be prepared only after the approval of the 1:25,000 scale.</i>	
21.		Habitation areas of these villages are marked.	Seine fishing area is not marked fully.	<i>The CRZ Notification, 2019 and CZMP guidelines issued by MoEF&amp;CC does not specify to separately demarcate/mark seine fishing area. However, the Fishing zones and fish breeding areas in the coastal waters of the Puducherry and Karaikal were marked in draft CZMP published in September, 2024.</i>	Please see response at sl. no. 2 and 18.
22.		Schools, health clinics and ice plants alone are marked as far as	Fish breeding areas and fishing areas are not marked	<i>The Fishing Zones and Fish breeding areas in the coastal waters of the Puducherry and Karaikal were marked in draft</i>	Please see response at sl. no. 8.

Sl. No	Draft CZMP / land use map no.	Existing data	Missing data	Response in compliance report by PCZMA dated 27.11.2024	Response from the Applicant
		infrastructures within these villages are concerned.		<i>CZMP published in September, 2024.</i>	
23.			It has no information on long-term housing plan for fishers.	<i>As per para 4 preparation of CZMP Guidelines issued by MoEF&amp;CC vide dated 26.06.2019, States and Union territories shall prepare Local level CZMP in 1:3960 scale with inclusion of detailed plans for long term housing needs of coastal fisher communities in view of expansion and other needs, provisions of basic services including sanitation, safety and disaster preparedness. However, the CZMP in 1:3960 scale will be prepared only after</i>	Please see response at sl. no. 1.

Sl. No	Draft CZMP / land use map no.	Existing data	Missing data	Response in compliance report by PCZMA dated 27.11.2024	Response from the Applicant
				<i>the approval of the 1:25,000 scale.</i>	
24.		There is no fishing village in this sheet.	It is necessary to mark erosion zones, ESAs etc. correctly in this map.	<p><i>All the fishing villages are marked in the draft CZMP published in September, 2024.</i></p> <p><i>The Shore Line Changes Maps depicting erosions of High, Medium, Low and Stable beaches prepared by NCSCM were also uploaded in the Webpage of the PCZMA.</i></p> <p><i>The NCCR has carried out coastal studies and the erosion and accretion sites were depicted from the long-term shoreline change analysis for the period of 34 years (1990-2024) with about 43 km measured coastal length of Puducherry (UT) and seven</i></p>	Please see response at sl. no. 15.

Sl. No	Draft CZMP / land use map no.	Existing data	Missing data	Response in compliance report by PCZMA dated 27.11.2024	Response from the Applicant
				<p><i>different classes of erosion, accretion and stable coastal stretch for Union Territory of Puducherry coast were marked. The study report along with the maps for Puducherry (Page 57) and Karaikal (Page 58) were hosted in the website.</i></p> <p><i>As per Annexure – I, 1-General Measures (i) of the CRZ Notification, 2019, all ESAs shall be identified and boundary delineated by NCSCM using satellite data.</i></p> <p><i>The ESA i.e., Mangroves, Sand dunes, Salt marshes, Turtle Nesting grounds, archaeological importance and heritage sites were marked in the draft CZMP</i></p>	

Sl. No	Draft CZMP / land use map no.	Existing data	Missing data	Response in compliance report by PCZMA dated <b>27.11.2024</b>	Response from the Applicant
				<i>published in September 2024.</i>	

7. The Respondent authorities have stated that the long term housing plan for fishers shall be included only in the 1:4000 scale maps, which shall be prepared **after** the 1:25000 scale maps have been approved. This means that fishers and traditional coastal dwellers will not be consulted through public hearing before the publication of their own long term housing plans, since these plans have not been included in the impugned maps.
8. Fisher associations sent representations to the Respondent authorities dated 05.12.2024 and 16.12.2024, which contained specific details of the missing features in the impugned drafts. The representations have been annexed as **Annexure A5**.
9. At the risk of repetition, it is submitted that no purpose would be if incomplete and inchoate draft maps are placed before the public. It is essential for the Respondent authorities to consider the representations of stakeholders such as fisher organisations, carry out ground truthing and revise the impugned maps accordingly. In fact, the judgment of this Hon'ble Tribunal dt. 17.10.2024 in OA No. 101 of 2023 (Jesu Rethinam v. TNSCZMA) directs the State authorities to do ground truthing of ecologically sensitive areas, and that additions/omissions/corrections/suggestions given by stakeholders be appropriately incorporated in the draft CZMP maps before publishing the same. The details of each missing feature in the impugned drafts, along with geo-coordinates, have already been provided in the report, which was filed with the preliminary rejoinder dated 26.11.2024). Geo-tagged photographs of the ESAs such as mangroves, sand dunes, sea grass etc. taken by the fishers in the area have been annexed as **Annexure A6**.

It is therefore prayed that this Hon'ble Tribunal may be pleased to allow the application as prayed for, and thus render justice.

*N. Malayalathan*  
**APPLICANT**

### VERIFICATION

I, N. Malayalathan, applicant herein, do hereby verify that the contents in the above paragraphs are true to the best of my knowledge and based on legal advice and that I have not suppressed any material fact.

Date : 17/12/24

Place : PUDUCHERRY

*N. Malayalathan*  
 X

**Signature of the Applicant**



**SIGNED BEFORE ME**  
*William Jerome Vincent*  
**WILLIAM JEROME VINCENT,**  
 B.A., LL.B.,  
 Advocate & Notary Public, Govt. of India  
 No. 2, Petit Canal Street  
 Puducherry - 605 001.  
 MB NO. 11A1/2000



புதுச்சேரி மாநிலம், மூ.புதுக்குப்பம், மீனவ கிராமம்  
**அருள்மிகு ஸ்ரீ படவேட்டம்மன் ஆலயம்**  
 மீனவ கிராம ஆலய நிர்வாக கமிட்டி, மூ.புதுக்குப்பம்.



தேதி : .....

05/12/2024

புதுச்சேரி

பெறுநர்

உயர்திரு. இயக்குனர்

மீன்வளத்துறை, தலைமை அலுவலகம்,

மீன்பிடி துறைமுக வளாகம்

தேங்காய்திட்டு, முதலியார் பேட்டை அஞ்சல், புதுச்சேரி - 605 004

மதிப்புற்றரிய இயக்குனர் அவர்களே

பொருள்: புதுச்சேரி கடற்கரை மண்டல மேலாண்மை திட்ட வரைவு -  
 மீன்பிடிக்கும் பகுதிகள் பதிவு செய்தது - தொடர்பாக.

வணக்கம்!

அக்டோபர், 2024ல், வெளிவந்த, புதுச்சேரி மாவட்டத்திற்கான திருத்தப்பட்ட கடற்கரை மண்டல மேலாண்மை திட்ட வரைவுகளில், முதல் முறையாக, மீன்பிடிக்கும் பகுதிகள் சார்ந்த பதிவுகள் இடம் பெற்றுள்ளது. இது வரவேற்கத்தக்க முயற்சி என்ற போதும், இந்தத் தகவல்கள் உண்மைக்குப் புறம்பாக உள்ளது. நாங்கள் கொடுத்த தரவுகளை அடிப்படையாக கொண்டு, இதைத் தயாரிக்கவில்லை.

மூர்த்திக்குப்பம் மீனவ கிராமமானது, திட்ட வரைவு எண். PY 05ல் வருகிறது. நாங்கள் முள்ளோடை ஆற்றில் காலம், காலமாக மீன்பிடி தொழில் செய்து வருகிறோம். இந்த ஆற்றில் மீனவர்கள் வெறும் 0.04 சதுர கிலோ மீட்டர் பகுதியில் மீன்பிடிப்பதாக திட்டத்தில் காட்டியுள்ளீர்கள். அது உண்மையில்லை.





புதுச்சேரி மாநிலம், மூ.புதுக்குப்பம், மீனவ கிராமம்

## அருள்மிகு ஸ்ரீ படவேட்டம்மன் ஆலயம்

மீனவ கிராம ஆலய நிர்வாக கமிட்டி, மூ.புதுக்குப்பம்.



தேதி : .....

எங்கள் கிராமத்தில் உள்ள மீனவர்களிடமிருந்து தரவுகள் வாங்கி, வரைபடமாக்கி, கணக்கிடுகையில், நாங்கள் கிட்டத்தட்ட 0.27 சதுர கிலோ மீட்டர் பரப்பில் முள்ளோடை ஆற்றில் மீன்பிடிக்கிறோம் என்பது உறுதியாகிறது. நாங்கள் தயாரித்த வரைபடத்தை, இரண்டாவது முறையாகக் கொடுக்கிறோம். இதை WGS: 84 முறையைப் பின்பற்றி செய்தோம்.

திருத்தப்பட்ட கடற்கரை மண்டல மேலாண்மை திட்ட வரைவில், இந்த மீன்பிடி பகுதிகள் வரும்படி வேண்டுகிறோம்.

இப்படிக்கு

மூர்த்திக்குப்பம் கிராம நிர்வாகம்

மீனவ கிராம  
ஆலய நிர்வாக கமிட்டி  
மூ. புதுக்குப்பம், மண்டல மேலாண்மை  
புதுச்சேரி - 605 009

நகல்:

1. மாவட்ட ஆட்சியர், முதல் தளம், புதிய கலெக்டர் அலுவலக கட்டிடம், வழிதாலூர் சாலை, பேட்டையன் சத்திரம், புதுச்சேரி - 605 009.
2. உறுப்பினர் செயலர், புதுச்சேரி கடலோர மண்டல மேலாண்மை ஆணையம், 3வது தளம், வீட்டு வசதி வாரிய வளாகம், அண்ணா நகர், புதுச்சேரி - 605 005.
3. உறுப்பினர் செயலர், புதுச்சேரி மாசு கட்டுப்பாட்டு குழுமம், 3வது தளம், வீட்டு வசதி வாரிய வளாகம், அண்ணா நகர், புதுச்சேரி - 605 005.

25/9/2017  
E. Raju  
E. Raju

E. mainam  
R. கலைணி  
ஆலயப்பகம்

M. B. கப்பன்  
D. Kalathur

# முள்ளோடை மீன்பிடிக்கும் பகுதிகள்

79°46.860'E

79°47.640'E

79°48.420'E

11°49.020'N

11°49.020'N

11°48.240'N

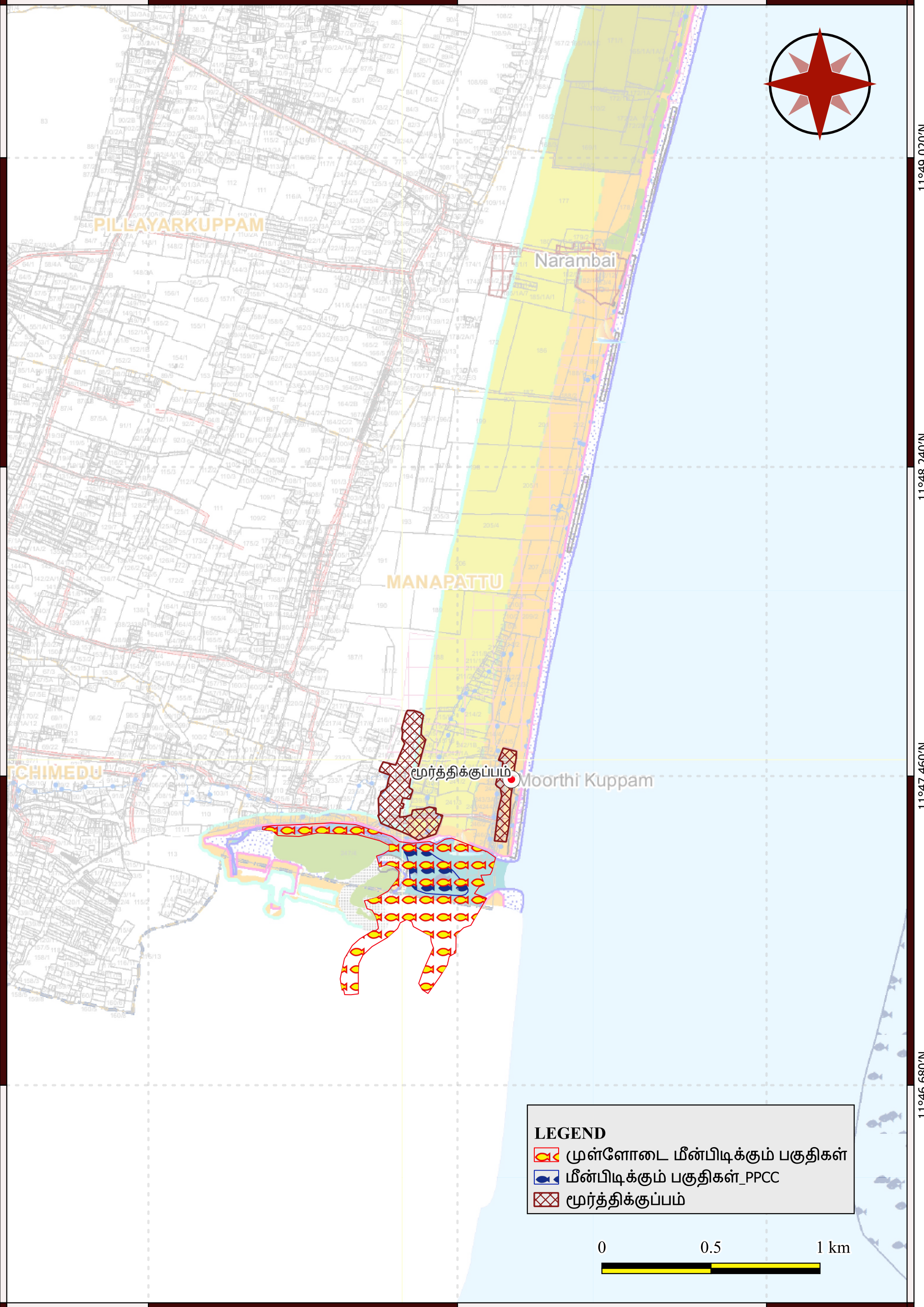
11°48.240'N

11°47.460'N

11°47.460'N

11°46.680'N

11°46.680'N



79°46.860'E

79°47.640'E

79°48.420'E

TRANSLATED COPY

Meenava Village Temple Management Committee, M. Puthukuppam

05.12.2024

Puducherry

To,

Director,

Fisheries Department, Head Office,

Fishery Harbor Complex, Tenkaithittu, Mudaliar Petty Post, Puducherry - 605 004

Sir,

Subject: Draft Puducherry Coastal Zone Management Plan- Regarding Registration of Fishing Areas

The revised Coastal Zone Management Plan for Puducherry district released in 2024 includes, for the first time, catchment specific records of fishing areas. While this is a welcome initiative, these reports are untrue. Taking data from fishermen and not preparing it is reprehensible.

This pertains to Murthikuppam Fishing Village, Project Draft no. Coming in PY 05. We have been doing fishing business in Mullodai River for ages. You have shown in the project that fishermen are fishing in an area of just 0.04 square kilometers in this river. That's not true.

Collecting data from fishermen in our village, mapping and calculating, it is confirmed that we fish almost 0.27 square kilometers in Mullodai river. We are giving the diagram that we have prepared for the second time. We did this following the WGS:84 system. In the revised Coastal Zone Management Plan drafts, we ask that these fishing areas be included.

Yours sincerely,

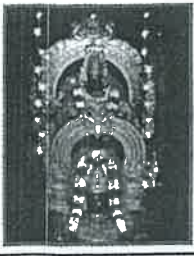
Murthikuppam Village Administration

Copy To:

1. The District Collector, 1st Floor, New Collector's Office Building, Valdhavoor Road, Petayan Chatram, Puducherry - 605 009.

2. The Member Secretary, Puducherry Coastal Zone Management Authority, 3rd Floor, Housing Board Complex, Anna Nagar, Puducherry - 605 005.

3. Member Secretary, Puducherry Pollution Control Corporation, 3rd Floor, Housing Board Complex, Anna Nagar, Puducherry - 605 005.



# வீரம்பட்டினம்

## மக்கள் குழு

புதுச்சேரி-605 007.



மா.இராமசெய்யம்  
9365876202

ஆ.காங்கேயன்  
9043492734

வ.ராஜேந்திரன்  
9786603573

சா.சிவராஜ்  
9952616400

கு.சந்திரன்  
9786368397

மு.பக்தவச்சலம்  
7418535932

ச.சக்திவேல்  
9786776940  
பா.பாஸ்கர்  
9894415065  
பெ.நாகராஜ்  
7010957679  
சி.சக்கரவர்த்தி  
9791853663  
சு.கலியபெருமாள்  
9384409644  
கு.வல்லத்தான்  
9047699649  
பெ.பாபு  
9789693035  
செ.சங்கர்  
9894393603  
து.ராமன்  
9786616527  
ரா.முகிலன்  
9679412732  
கா.கார்த்திகேயன்  
9443283310  
த.தெய்வபாலன்  
9597788585  
கோ.சேதுமாதவன்  
9994191195  
கு.சக்திவேல்  
9952249065  
மு.அசோக்  
9597861123  
ஞா.செந்தில்  
9597475646  
ம.கோபிநாதன்  
9944525079  
ச.சரவணகுமார்  
9597409092  
கோ.நாராயணன்  
9944525079  
மா.ரமேஷ்  
9894432164  
ஆ.ராஜசேகர்  
7339122316  
வே.ஜான்  
8870022387  
கி.மணிகண்டன்  
7540049001

தேதி : 16/12/2024.....

பெறுநர்:

மாவட்ட ஆட்சியர்,  
முதல் தளம், புதிய கலெக்டர் அலுவலக கட்டிடம்,  
வழதாவூர் சாலை, பேட்டையன் சத்திரம்,  
புதுச்சேரி - 605 009.

மதிப்பிற்குரிய மாவட்ட ஆட்சியர் அவர்களே,

பொருள்: புதுச்சேரி கடற்கரை மண்டல மேலாண்மை திட்ட வரைவு  
மீன்பிடிக்கும் பகுதிகள் பதிவு செய்தது தொடர்பாக.

வணக்கம்!

அக்டோபர், 2024 - ல் வெளிவந்த, புதுச்சேரி மாவட்டத்திற்கான திருத்தப்பட்ட கடற்கரை மண்டல மேலாண்மை திட்ட வரைவுகளில், முதல் முறையாக, மீன்பிடிக்கும் பகுதிகள் சார்ந்த பதிவுகள் இடம் பெற்றுள்ளது. இது வரவேற்கத்தக்க முயற்சி என்ற போதும், இந்தத் தகவல்கள் உண்மைக்கு புறம்பாக உள்ளது. மீனவர்களிடமிருந்து தரவுகள் வாங்கி, இதைத் தயாரிக்காதது கண்டனத்திற்குரியது.

வீரம்பட்டினம் மீனவ கிராமமானது, திட்ட வரைவு எண் PY. 06 - ல் வருகிறது. எங்கள் மீன்பிடிக்கும் பகுதியானது, இந்த மாவட்டத்திற்கான அனைத்து திட்ட வரைவுகளிலும் (PY. 05, PY. 06, & PY. 07) வருகிறது. கடற்கரை ஒழுங்குமுறை மண்டல அறிவிப்பாணை, 2019 - ல், IVA பகுதி என்பது, தாழ்வு எல்லைக் கோட்டிலிருந்து 12 நாட்காட்டிகள் மைல் வரை உள்ள பகுதியாகும். ஆனால், வரைவு திட்டத்தில் இந்தப் பகுதியை முழுமையாகக் காட்டவில்லை. வெறும், 2.5 நாட்காட்டிகள் மைல் கடல் பகுதியே காட்டப்பட்டுள்ளது.

இந்த மாவட்டத்திற்கான, அனைத்து திட்ட வரைவுகளையும் ஒன்றிணைத்து, கணக்கிடுகையில் இங்குள்ள மீனவர்கள் வெறும் 18.86 சதுர கிலோ மீட்டர் கடல் பகுதியில் மீன்பிடிப்பதாக காட்டியுள்ளார்கள். இதை ஏற்றுக்கொள்ள முடியாது.



13572



# வீரரம்பட்டினம் மக்கள் குழு



புதுச்சேரி-605 007.



மா.இராமசெய்யம்  
9365876202

ஆ.காங்கேயன்  
9043492734

பெ.ராஜேந்திரன்  
9786603573

சா.சிவராஜ்  
9952616400

கு.சந்திரன்  
9786368397

மு.பக்தவச்சலம்  
7418535932

ச.சக்திவேல்  
9786776940  
பா.பாஸ்கர்  
9894415065  
பெ.நாகராஜ்  
7010957679  
சி.சக்கரவர்த்தி  
9791853663  
சு.கலியபெருமாள்  
9384409644  
கு.வல்லத்தான்  
9047699649  
பெ.பாபு  
9789693035  
செ.சங்கர்  
9894393603  
து.ராமன்  
9786616527  
ரா.முகிலன்  
9679412732  
கா.கார்த்திகேயன்  
9443283310  
த.தெய்வபாலன்  
9597788585  
கோ.சேதுமாதவன்  
9994191195  
கு.சக்திவேல்  
9952249065  
மு.அசோக்  
9597861123  
ஞா.செந்தில்  
9597475646  
ம.கோபிநாதன்  
9944525079  
ச.சரவணகுமார்  
9597409092  
கோ.நாராயணன்  
9944525079  
மா.ரமேஷ்  
9894432164  
ஆ.ராஜசேகர்  
7339122316  
வே.ஜான்  
8870022387  
கி.மணிகண்டன்  
7540049001

தேதி : 16/12/2024.....

எங்கள் கிராமத்தில் உள்ள மீனவர்களிடமிருந்து GPS தரவுகள் வாங்கி, வரைபடமாக்கி கணக்கிடுகையில், நாங்கள் கிட்டத்தட்ட 1,634.13 சதுர கிலோ மீட்டர் கடல் பரப்பில் மீன்பிடிக்கின்றோம் என்பது உறுதியாகிறது. இதில் ஒரு சிறிய பகுதி மட்டுமே, 12 நாட்காட்டி மைலுக்கு வெளியே வருகிறது. நாங்கள் தயாரித்த வரைபடத்தை இந்த கடிதத்துடன் இணைத்துள்ளோம். இதை WGS 84 முறையாகப் பின்பற்றி செய்தோம். திருத்தப்பட்ட கடற்கரை மண்டல மேலாண்மை திட்ட வரைவுகளில், இந்த மீன்பிடி பகுதிகள் வரும்படி வேண்டுகிறோம்.

இப்படிக்கு,

*(Handwritten signature)*

வீரரம்பட்டினம் கிராம நிர்வாகம்

*(Handwritten signature)*

*(Handwritten signature)*

*(Handwritten signature)*

நகல்கள்:

1. உயர்திரு. இயக்குனர் அவர்கள்  
மீனவளத்துறை மற்றும் மீனவ நலத்துறை, தலைமை அலுவலகம்,  
மீன்பிடி துறைமுக வளாகம், தேங்காய்திட்டு,  
முதலியார்பேட்டை அஞ்சல், புதுச்சேரி - 605 004.
2. உறுப்பினர் செயலர், புதுச்சேரி கடலோர மண்டல மேலாண்மை ஆணையம்.  
3 - வது தளம், வீட்டு வசதி வாரிய வளாகம்,  
அண்ணாநகர், புதுச்சேரி - 605 005.
3. உறுப்பினர் செயலர், புதுச்சேரி மாசு கட்டுப்பாட்டு குழுமம்,  
3 - வது தளம், வீட்டு வசதி வாரிய வளாகம்,  
அண்ணாநகர், புதுச்சேரி - 605 005.



35

# வீராம்பட்டினம் மக்கள் குழு



புதுச்சேரி-605 007.

மா.இராமசெய்யம்  
9365876202

ஆ.காங்கேயன்  
9043492734

பெ.ராஜேந்திரன்  
9786603573

சா.சிவராஜ்  
9952616400

கு.சந்திரன்  
9786368397

மு.பக்தவச்சலம்  
7418535932

ச.சக்திவேல்  
9786776940  
பா.பாஸ்கர்  
9894415065  
பெ.நாகராஜ்  
7010957679  
சி.சக்கரவர்த்தி  
9791853663  
சு.கலியபெருமாள்  
9384409644  
கு.வல்லத்தான்  
9047699649  
பெ.பாபு  
9789693035  
செ.சங்கர்  
9894393603  
து.ராமன்  
9786616527  
ரா.முகிலன்  
9679412732  
கா.கார்த்திகேயன்  
9443283310  
த.தெய்வபாலன்  
9597788585  
கோ.சேதுமாதவன்  
9994191195  
கு.சக்திவேல்  
9952249065  
மு.அசோக்  
9597861123  
ஞா.செந்தில்  
9597475646  
ம.கோபிநாதன்  
9944525079  
ச.சரவணகுமார்  
9597409092  
கோ.நாராயணன்  
9944525079  
மா.ரமேஷ்  
9894432164  
ஆ.ராஜசேகர்  
7339122316  
வே.ஜான்  
8870022387  
கி.மணிகண்டன்  
7540049001

தேதி :...16/12/2024.....

பெறுநர்:

உறுப்பினர் செயலர், புதுச்சேரி கடலோர மண்டல  
மேலாண்மை ஆணையம்.  
3 - வது தளம், வீட்டு வசதி வாரிய வளாகம்,  
அண்ணா நகர், புதுச்சேரி - 605 005.

மதிப்பிற்குரிய உறுப்பினர் செயலர், அவர்களே,

பொருள்: புதுச்சேரி கடற்கரை மண்டல மேலாண்மை திட்ட வரைவு  
மீன்பிடிக்கும் பகுதிகள் பதிவு செய்தது தொடர்பாக.

வணக்கம்!

அக்டோபர், 2024 - ல் வெளிவந்த, புதுச்சேரி  
மாவட்டத்திற்கான திருத்தப்பட்ட கடற்கரை மண்டல மேலாண்மை  
திட்ட வரைவுகளில், முதல் முறையாக, மீன்பிடிக்கும் பகுதிகள்  
சார்ந்த பதிவுகள் இடம் பெற்றுள்ளது. இது வரவேற்கத்தக்க முயற்சி  
என்ற போதும், இந்தத் தகவல்கள் உண்மைக்கு புறம்பாக  
உள்ளது. மீனவர்களிடமிருந்து தரவுகள் வாங்கி, இதைத்  
தயாரிக்காதது கண்டனத்திற்குரியது.

வீராம்பட்டினம் மீனவ கிராமமானது, திட்ட வரைவு எண்  
PY. 06 - ல் வருகிறது. எங்கள் மீன்பிடிக்கும் பகுதியானது,  
இந்த மாவட்டத்திற்கான அனைத்து திட்ட வரைவுகளிலும் (PY. 05,  
PY. 06, & PY. 07) வருகிறது. கடற்கரை ஒழுங்குமுறை மண்டல  
அறிவிப்பாணை, 2019 - ல், IVA பகுதி என்பது, தாழ்வு எல்லைக்  
கோட்டிலிருந்து 12 நாட்காட்டிகள் மைல் வரை உள்ள பகுதியாகும்.  
ஆனால், வரைவு திட்டத்தில் இந்தப் பகுதியை முழுமையாகக்  
காட்டவில்லை. வெறும், 2.5 நாட்காட்டிகள் மைல் கடல் பகுதியே  
காட்டப்பட்டுள்ளது.

இந்த மாவட்டத்திற்கான, அனைத்து திட்ட வரைவுகளையும்  
ஒன்றிணைத்து, கணக்கிடுகையில் இங்குள்ள மீனவர்கள் வெறும்  
18.86 சதுர கிலோ மீட்டர் கடல் பகுதியில் மீன்பிடிப்பதாக  
காட்டியுள்ளீர்கள். இதை ஏற்றுக்கொள்ள முடியாது.



36

# வீரம்பட்டினம் மக்கள் குழு

புதுச்சேரி-605 007.



மா.இராமஜெயம்  
9365876202

ஆ.காங்கேயன்  
9043492734

பெ.ராஜேந்திரன்  
9786603573

சா.சிவராஜ்  
9952616400

கு.சந்திரன்  
9786368397

மு.பக்தவச்சலம்  
7418535932

ச.சக்திவேல்  
9786776940

பா.பாஸ்கர்  
9894415065

பெ.நாகராஜ்  
7010957679

சி.சக்கரவர்த்தி  
9791853663

சு.கலியபெருமாள்  
9384409644

கு.வல்லத்தான்  
9047699649

பெ.பாபு  
9789693035

செ.சங்கர்  
9894393603

து.ராமன்  
9786616527

ரா.முகிலன்  
9679412732

கா.கார்த்திகேயன்  
9443283310

த.தெய்வபாலன்  
9597788585

கோ.சேதுமாதவன்  
9994191195

கு.சக்திவேல்  
9952249065

மு.அசோக்  
9597861123

ஞா.செந்தில்  
9597475646

ம.கோபிநாதன்  
9944525079

ச.சரவணகுமார்  
9597409092

கோ.நாராயணன்  
9944525079

மா.ரமேஷ்  
9894432164

ஆ.ராஜசேகர்  
7339122316

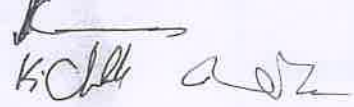
வே.ஜான்  
8870022387

கி.மணிகண்டன்  
7540049001

தேதி : 16/12/2024.....

எங்கள் கிராமத்தில் உள்ள மீனவர்களிடமிருந்து GPS தரவுகள் வாங்கி, வரைபடமாக்கி கணக்கிடுகையில், நாங்கள் கிட்டத்தட்ட 1,634.13 சதுர கிலோ மீட்டர் கடல் பரப்பில் மீன்பிடிக்கின்றோம் என்பது உறுதியாகிறது. இதில் ஒரு சிறிய பகுதி மட்டுமே, 12 நாட்காட்டி மைலுக்கு வெளியே வருகிறது. நாங்கள் தயாரித்த வரைபடத்தை இந்த கடிதத்துடன் இணைத்துள்ளோம். இதை WGS 84 முறையாகப் பின்பற்றி செய்தோம். திருத்தப்பட்ட கடற்கரை மண்டல மேலாண்மை திட்ட வரைவுகளில், இந்த மீன்பிடி பகுதிகள் வரும்படி வேண்டுகிறோம்.

இப்படிக்கு,



வீரம்பட்டினம் கிராம நிர்வாகம்



நகல்கள்:

1. மாவட்ட ஆட்சியர், முதல் தளம், புதிய கலைகடர் அலுவலக கட்டிடம், வழதாவூர் சாலை, பேட்டையன் சத்திரம், புதுச்சேரி - 605 009.
2. உயர்திரு. இயக்குனர் அவர்கள் மீன்வளத்துறை மற்றும் மீன்வ நலத்துறை, தலைமை அலுவலகம் மீன்பிடி துறைமுக வளாகம், தேங்காய்திட்டி, முதலியார்பேட்டை அஞ்சல், புதுச்சேரி - 605 004.
3. உறுப்பினர் செயலர், புதுச்சேரி மாசு கட்டுப்பாட்டு குழுமம், 3 - வது தளம், வீட்டு வசதி வாரிய வளாகம், அண்ணா நகர், புதுச்சேரி - 605 005.



37

# வீரரம்பட்டினம் மக்கள் குழு



புதுச்சேரி-605 007.

மா.இராமஜெயம்  
9365876202

ஆ.காங்கேயன்  
9043492734

பெ.ராஜேந்திரன்  
9786603573

சா.சிவராஜ்  
9952616400

கு.சந்திரன்  
9786368397

மு.பக்தவச்சலம்  
7418535932

ச.சக்திவேல்  
9786776940  
பா.பாஸ்கர்  
9894415065  
பெ.நாகராஜ்  
7010957679  
சி.சக்கரவர்த்தி  
9791853663  
சு.கலியபெருமாள்  
9384409644  
கு.வல்லத்தான்  
9047699649  
பெ.பாபு  
9789693035  
செ.சங்கர்  
9894393603  
து.ராமன்  
9786616527  
ரா.முகிலன்  
9679412732  
கா.கார்த்திகேயன்  
9443283310  
த.தெய்வபாலன்  
9597788585  
கோ.சேதுமாதவன்  
9994191195  
கு.சக்திவேல்  
9952249065  
மு.அசோக்  
9597861123  
ஞா.செந்தில்  
9597475646  
ம.கோபிநாதன்  
9944525079  
ச.சரவணகுமார்  
9597409092  
கோ.நாராயணன்  
9944525079  
மா.ரமேஷ்  
9894432164  
ஆ.ராஜசேகர்  
7339122316  
வே.ஜான்  
8870022387  
கி.மணிகண்டன்  
7540049001

தேதி : 16/12/2024.....

பெறுநர்:

உறுப்பினர் செயலர்,  
புதுச்சேரி மாசு கட்டுப்பாட்டு குழுமம்,  
3-வது தளம், வீட்டு வசதி வாரிய வளாகம்,  
அண்ணாநகர், புதுச்சேரி - 605 005.

மதிப்பிற்குரிய உறுப்பினர் செயலர், அவர்களே,

பொருள்: புதுச்சேரி கடற்கரை மண்டல மேலாண்மை திட்ட வரைவு மீன்பிடிக்கும் பகுதிகள் பதிவு செய்தது தொடர்பாக..

வணக்கம்!

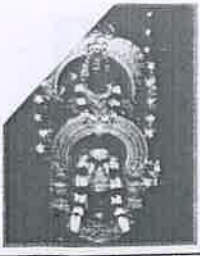
அக்டோபர், 2024 - ல் வெளிவந்த, புதுச்சேரி மாவட்டத்திற்கான திருத்தப்பட்ட கடற்கரை மண்டல மேலாண்மை திட்ட வரைவுகளில், முதல் முறையாக, மீன்பிடிக்கும் பகுதிகள் சார்ந்த பதிவுகள் இடம் பெற்றுள்ளது. இது வரவேற்கத்தக்க முயற்சி என்ற போதும், இந்தத் தகவல்கள் உண்மைக்கு புறம்பாக உள்ளது. மீனவர்களிடமிருந்து தரவுகள் வாங்கி, இதைத் தயாரிக்காதது கண்டனத்திற்குரியது.

வீரரம்பட்டினம் மீனவ கிராமமானது, திட்ட வரைவு எண் PY. 06 - ல் வருகிறது. எங்கள் மீன்பிடிக்கும் பகுதியானது, இந்த மாவட்டத்திற்கான அனைத்து திட்ட வரைவுகளிலும் (PY. 05, PY. 06, & PY. 07) வருகிறது. கடற்கரை ஒழுங்குமுறை மண்டல அறிவிப்பாணை, 2019 - ல், IVA பகுதி என்பது, தாழ்வு எல்லைக் கோட்டிலிருந்து 12 நாட்காட்டிகள் மைல் வரை உள்ள பகுதியாகும். ஆனால், வரைவு திட்டத்தில் இந்தப் பகுதியை முழுமையாகக் காட்டவில்லை. வெறும், 2.5 நாட்காட்டிகள் மைல் கடல் பகுதியே காட்டப்பட்டுள்ளது.

இந்த மாவட்டத்திற்கான, அனைத்து திட்ட வரைவுகளையும் ஒன்றிணைத்து, கணக்கிடுகையில் இங்குள்ள மீனவர்கள் வெறும் 18.86 சதுர கிலோ மீட்டர் கடல் பகுதியில் மீன்பிடிப்பதாக காட்டியுள்ளீர்கள். இதை ஏற்றுக்கொள்ள முடியாது.

# 38 வீரம்பட்டினம் மக்கள் குழு

புதுச்சேரி-605 007.



மா.இராமஜெயம்  
9365876202

ஆ.காங்கேயன்  
9043492734

பெ.ராஜேந்திரன்  
9786603573

சா.சிவராஜ்  
9952616400

கு.சந்திரன்  
9786368397

மு.பக்தவச்சலம்  
7418535932

ச.சக்திவேல்  
9786776940  
பா.பாஸ்கர்  
9894415065  
பெ.நாகராஜ்  
7010957679  
சி.சக்கரவர்த்தி  
9791853663  
சு.கலியபெருமாள்  
9384409644  
கு.வல்லத்தான்  
9047699649  
பெ.பாபு  
9789693035  
செ.சங்கர்  
9894393603  
து.ராமன்  
9786616527  
ரா.முகிலன்  
9679412732  
கா.கார்த்திகேயன்  
9443283310  
த.தெய்வபாலன்  
9597788585  
கோ.சேதுமாதவன்  
9994191195  
கு.சக்திவேல்  
9952249065  
மு.அசோக்  
9597861123  
ஞா.செந்தில்  
9597475646  
ம.கோபிநாதன்  
9944525079  
ச.சரவணகுமார்  
9597409092  
கோ.நாராயணன்  
9944525079  
மா.ரமேஷ்  
9894432164  
ஆ.ராஜசேகர்  
7339122316  
வே.ஜான்  
8870022387  
கி.மணிகண்டன்  
7540049001

தேதி : 16/12/2024.....

எங்கள் கிராமத்தில் உள்ள மீனவர்களிடமிருந்து GPS தரவுகள் வாங்கி, வரைபடமாக்கி கணக்கிடுகையில், நாங்கள் கிட்டத்தட்ட 1,634.13 சதுர கிலோ மீட்டர் கடல் பரப்பில் மீன்பிடிக்கின்றோம் என்பது உறுதியாகிறது. இதில் ஒரு சிறிய பகுதி மட்டுமே, 12 நாட்காட்டி மைலுக்கு வெளியே வருகிறது. நாங்கள் தயாரித்த வரைபடத்தை இந்த கடிதத்துடன் இணைத்துள்ளோம். இதை WGS 84 முறையாகப் பின்பற்றி செய்தோம். திருத்தப்பட்ட கடற்கரை மண்டல மேலாண்மை திட்ட வரைவுகளில், இந்த மீன்பிடி பகுதிகள் வரும்படி வேண்டுகிறோம்.

இப்படிக்கு,

வீரம்பட்டினம் கிராம நிர்வாகம்

11-04



நகல்கள்:

1. மாவட்ட ஆட்சியர்,  
முதல் தளம், புதிய கலெக்டர் அலுவலக கட்டிடம்,  
வழுதாவூர் சாலை, பேட்டையன் சத்திரம்,  
புதுச்சேரி - 605 009.
2. உயர்திரு. இயக்குனர் அவர்கள்  
மீன்வளத்துறை மற்றும் மீனவ நலத்துறை, தலைமை  
அலுவலகம் மீன்பிடி துறைமுக வளாகம், தேங்காய்திட்டு,  
முதலியார்பேட்டை அஞ்சல், புதுச்சேரி - 605 004.
3. உறுப்பினர் செயலர், புதுச்சேரி கடலோர மண்டல  
மேலாண்மை ஆணையம்.  
3-வது தளம், வீட்டு வசதி வாரிய வளாகம்,  
அண்ணாநகர், புதுச்சேரி - 605 005.

# 39 வீரம்பட்டினம் மக்கள் குழு

புதுச்சேரி-605 007.



மா.இராமசெய்யம்  
9365876202

ஆ.காங்கேயன்  
9043492734

பெ.ராஜேந்திரன்  
9786603573

சா.சிவராஜ்  
9952616400

கு.சந்திரன்  
9786368397

மு.பக்தவச்சலம்  
7418535932

ச.சக்திவேல்  
9786776940

பா.பாஸ்கர்  
9894415065

பெ.நாகராஜ்  
7010957679

சி.சக்கரவர்த்தி  
9791853663

சு.கலியபெருமாள்  
9384409644

கு.வல்லத்தான்  
9047699649

பெ.பாபு  
9789693035

செ.சங்கர்  
9894393603

து.ராமன்  
9786616527

ரா.முகிலன்  
9679412732

கா.கார்த்திகேயன்  
9443283310

த.தெய்வபாலன்  
9597788585

கோ.சேதுமாதவன்  
9994191195

கு.சக்திவேல்  
9952249065

மு.அசோக்  
9597861123

ஞா.செந்தில்  
9597475646

ம.கோபிநாதன்  
9944525079

ச.சரவணகுமார்  
9597409092

கோ.நாராயணன்  
9944525079

மா.ரமேஷ்  
9894432164

ஆ.ராஜசேகர்  
7339122316

வே.ஜாள்  
8870022387

கி.மணிகண்டன்  
7540049001

தேதி: 16/12/2024



பெறுநர்:

உயர்திரு. இயக்குனர் அவர்கள்  
மீன்வளத்துறை மற்றும் மீனவ நலத்துறை, தலைமை  
அலுவலகம்,  
மீன்பிடி துறைமுக வளாகம், தேங்காய்திட்டு,  
முதலியார்பேட்டை அஞ்சல், புதுச்சேரி - 605 004.

மதிப்பிற்குரிய இயக்குனர் அவர்களே,

பொருள்: புதுச்சேரி கடற்கரை மண்டல மேலாண்மை திட்ட வரைவு  
மீன்பிடிக்கும் பகுதிகள் பதிவு செய்தது தொடர்பாக.

வணக்கம்!

அக்டோபர், 2024 - ல் வெளிவந்த, புதுச்சேரி  
மாவட்டத்திற்கான திருத்தப்பட்ட கடற்கரை மண்டல மேலாண்மை  
திட்ட வரைவுகளில், முதல் முறையாக, மீன்பிடிக்கும் பகுதிகள்  
சார்ந்த பதிவுகள் இடம் பெற்றுள்ளது. இது வரவேற்கத்தக்க முயற்சி  
என்ற போதும், இந்தத் தகவல்கள் உண்மைக்கு புறம்பாக  
உள்ளது. மீனவர்களிடமிருந்து தரவுகள் வாங்கி, இதைத்  
தயாரிக்காதது கண்டனத்திற்குரியது.

வீரம்பட்டினம் மீனவ கிராமமானது, திட்ட வரைவு எண்  
PY. 06 - ல் வருகிறது. எங்கள் மீன்பிடிக்கும் பகுதியானது,  
இந்த மாவட்டத்திற்கான அனைத்து திட்ட வரைவுகளிலும் (PY. 05,  
PY. 06, & PY. 07) வருகிறது. கடற்கரை ஒழுங்குமுறை மண்டல  
அறிவிப்பாணை, 2019 - ல், IVA பகுதி என்பது, தாழ்வு எல்லைக்  
கோட்டிலிருந்து 12 நாட்காட்டிகள் மைல் வரை உள்ள பகுதியாகும்.  
ஆனால், வரைவு திட்டத்தில் இந்தப் பகுதியை முழுமையாகக்  
காட்டவில்லை. வெறும், 2.5 நாட்காட்டிகள் மைல் கடல் பகுதியே  
காட்டப்பட்டுள்ளது.

இந்த மாவட்டத்திற்கான, அனைத்து திட்ட வரைவுகளையும்  
ஒன்றிணைத்து, கணக்கிடுகையில் இங்குள்ள மீனவர்கள் வெறும்  
18.86 சதுர கிலோ மீட்டர் கடல் பகுதியில் மீன்பிடிப்பதாக  
காட்டியுள்ளீர்கள். இதை ஏற்றுக்கொள்ள முடியாது.



40

# வீரராமபட்டினம் மக்கள் குழு

புதுச்சேரி-605 007.



மா.இராமஜெயம்  
9365876202

ஆ.காங்கேயன்  
9043492734

பெ.ராஜேந்திரன்  
9786603573

சா.சிவராஜ்  
9952616400

கு.சந்திரன்  
9786368397

மு.பக்தவச்சலம்  
7418535932

ச.சக்திவேல்  
9786776940  
பா.பாஸ்கர்  
9894415065  
பெ.நாகராஜ்  
7010957679  
சி.சக்திரவர்த்தி  
9791853663  
சு.கலியபெருமாள்  
9384409644  
கு.வல்லத்தான்  
9047699649  
பெ.பாபு  
9789693035  
செ.சங்கர்  
9894393603  
து.ராமன்  
9786616527  
ரா.முகிலன்  
9679412732  
கா.கார்த்திகேயன்  
9443283310  
த.தெய்வபாலன்  
9597788585  
கோ.சேதுமாதவன்  
9994191195  
கு.சக்திவேல்  
9952249065  
மு.அசோக்  
9597861123  
ஞா.செந்தில்  
9597475646  
ம.கோபிநாதன்  
9944525079  
ச.சரவணகுமார்  
9597409092  
கோ.நாராயணன்  
9944525079  
மா.ரமேஷ்  
9894432164  
ஆ.ராஜசேகர்  
7339122316  
வே.ஜான்  
8870022387  
கி.மணிகண்டன்  
7540049001

தேதி: 16/12/2024.....

எங்கள் கிராமத்தில் உள்ள மீனவர்களிடமிருந்து GPS தரவுகள் வாங்கி, வரைபடமாக்கி கணக்கிடுகையில், நாங்கள் கிட்டத்தட்ட 1,634.13 சதுர கிலோ மீட்டர் கடல் பரப்பில் மீன்பிடிக்கின்றோம் என்பது உறுதியாகிறது. இதில் ஒரு சிறிய பகுதி மட்டுமே, 12 நாட்காட்டி மைலுக்கு வெளியே வருகிறது. நாங்கள் தயாரித்த வரைபடத்தை இந்த கடிதத்துடன் இணைத்துள்ளோம். இதை WGS 84 முறையாகப் பின்பற்றி செய்தோம். திருத்தப்பட்ட கடற்கரை மண்டல மேலாண்மை திட்ட வரைவுகளில், இந்த மீன்பிடி பகுதிகள் வரும்படி வேண்டுகிறோம்.

இப்படிக்கு,

வீரராமபட்டினம் கிராம நிர்வாகம்

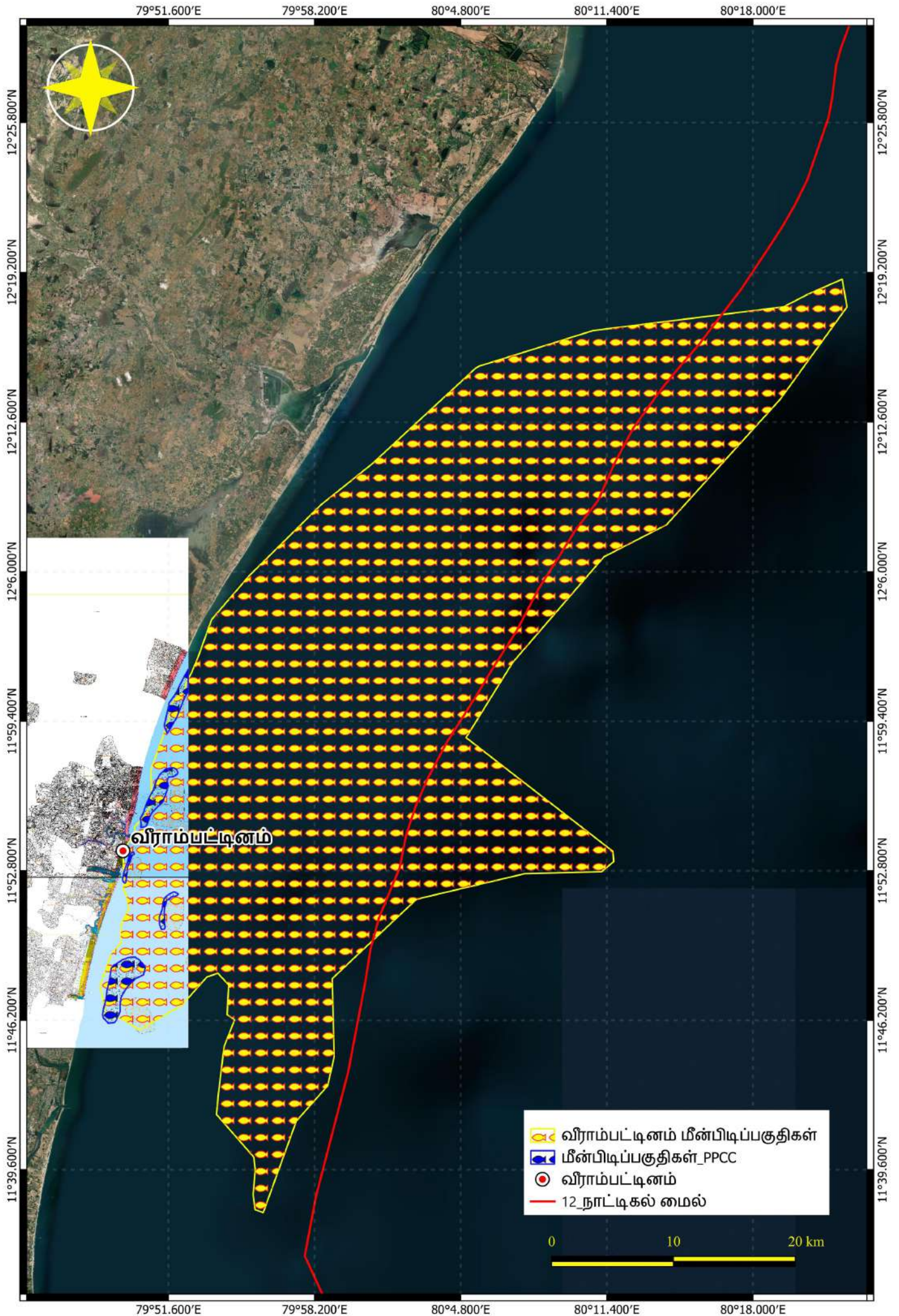
நகல்கள்:

1. மாவட்ட ஆட்சியர், முதல் தளம், புதிய கலைகட்டர் அலுவலக கட்டிடம், வழதாவூர் சாலை, பேட்டையன் சத்திரம், புதுச்சேரி-605009.

2. உறுப்பினர் செயலர், புதுச்சேரி கடலோர மண்டல மேலாண்மை ஆணையம். 3-வது தளம், வீட்டு வசதி வாரிய வளாகம், அண்ணாநகர், புதுச்சேரி-605005.

3. உறுப்பினர் செயலர், புதுச்சேரி மாசு கட்டுப்பாட்டு குழுமம், 3-வது தளம், வீட்டு வசதி வாரிய வளாகம், அண்ணாநகர், புதுச்சேரி-605005.

# வீரம்பட்டினம் மீன்பிடிப்பகுதிகள்



TRANSLATED COPY

Veerampattinam People's Association

16/12/2024

To,  
District Collector  
First Floor,  
New Collector's Office Building,  
Vadhavoor Road,  
Petayan Chatram, Puducherry-605009.

Sir,

Subject: Draft Puducherry Coastal Zone Management Plan & registration of fishing areas – Reg.

The revised Coastal Zone Management Plan for Puducherry district released in 2024 includes, for the first time, catchment specific records of fishing areas. While this is a welcome initiative, these reports are untrue. Taking data from fishermen and not preparing it is reprehensible.

Veerampattinam Fishing Village, Project Draft No. PY. Coming in 06 is our fishing area. It comes in all draft plans (PY, 05, PY. 06, & PY. 07) for this district. In the Coastal Regulatory Zone Notification, 2019, Area IVA is the area up to 12 calendar miles from the low-lying boundary line. However, this section is not fully shown in the draft plan. Only 2.5 calendar miles of sea area is shown.

By combining all these drafts, the fishermen here are fishing in just 18.86 square kms of sea area. This cannot be accepted.

After taking GPS data from fishermen in our village, mapping and calculating, it is confirmed that we are fishing in about 1,634.13 square kilometers of sea area. Only a small portion of this comes out to 12 calendar miles. We have attached the map prepared by us to this letter. We did this following the WGS 84 method. In the revised Coastal Zone Management Plan drafts, we ask that these fishing areas be included.

Yours sincerely,

Villagers of Veerampattinam

Veerampattinam People's Association

16/12/2024

To,  
Member Secretary,  
Puducherry Coastal Zone Management Authority  
3rd Floor, Housing Board Complex,  
Anna Nagar, Puducherry-605005.

Sir,

Subject: Draft Puducherry Coastal Zone Management Plan & registration of fishing areas – Reg.

The revised Coastal Zone Management Plan for Puducherry district released in 2024 includes, for the first time, catchment specific records of fishing areas. While this is a welcome initiative, these reports are untrue. Taking data from fishermen and not preparing it is reprehensible.

Veerampattinam Fishing Village, Project Draft No. PY. Coming in 06 is our fishing area. It comes in all draft plans (PY, 05, PY. 06, & PY. 07) for this district. In the Coastal Regulatory Zone Notification, 2019, Area IVA is the area up to 12 calendar miles from the low-lying boundary line. However, this section is not fully shown in the draft plan. Only 2.5 calendar miles of sea area is shown.

By combining all these drafts, the fishermen here are fishing in just 18.86 square kms of sea area. This cannot be accepted.

After taking GPS data from fishermen in our village, mapping and calculating, it is confirmed that we are fishing in about 1,634.13 square kilometers of sea area. Only a small portion of this comes out to 12 calendar miles. We have attached the map prepared by us to this letter. We did this following the WGS 84 method. In the revised Coastal Zone Management Plan drafts, we ask that these fishing areas be included.

Yours sincerely,

Villagers of Veerampattinam

Veerampattinam People's Association

16/12/2024

To,  
Member Secretary,  
Puducherry Pollution Control Corporation,  
3rd Floor, Housing Board Complex,  
Anna Nagar, Puducherry-605005.

Sir,

Subject: Draft Puducherry Coastal Zone Management Plan & registration of fishing areas – Reg.

The revised Coastal Zone Management Plan for Puducherry district released in 2024 includes, for the first time, catchment specific records of fishing areas. While this is a welcome initiative, these reports are untrue. Taking data from fishermen and not preparing it is reprehensible.

Veerampattinam Fishing Village, Project Draft No. PY. Coming in 06 is our fishing area. It comes in all draft plans (PY, 05, PY. 06, & PY. 07) for this district. In the Coastal Regulatory Zone Notification, 2019, Area IVA is the area up to 12 calendar miles from the low-lying boundary line. However, this section is not fully shown in the draft plan. Only 2.5 calendar miles of sea area is shown.

By combining all these drafts, the fishermen here are fishing in just 18.86 square kms of sea area. This cannot be accepted.

After taking GPS data from fishermen in our village, mapping and calculating, it is confirmed that we are fishing in about 1,634.13 square kilometers of sea area. Only a small portion of this comes out to 12 calendar miles. We have attached the map prepared by us to this letter. We did this following the WGS 84 method. In the revised Coastal Zone Management Plan drafts, we ask that these fishing areas be included.

Yours sincerely,

Villagers of Veerampattinam

Veerampattinam People's Association

14/12/2024

Director,  
Department of fisheries and fisheries welfare,  
Head office, Fishing Harbor complex, Tengaithittu,  
Mudaliarpett post office, Puducherry-605 004.

Sir,

Subject: Draft Puducherry Coastal Zone Management Plan & registration of fishing areas – Reg.

The revised Coastal Zone Management Plan for Puducherry district released in 2024 includes, for the first time, catchment specific records of fishing areas. While this is a welcome initiative, these reports are untrue. Taking data from fishermen and not preparing it is reprehensible.

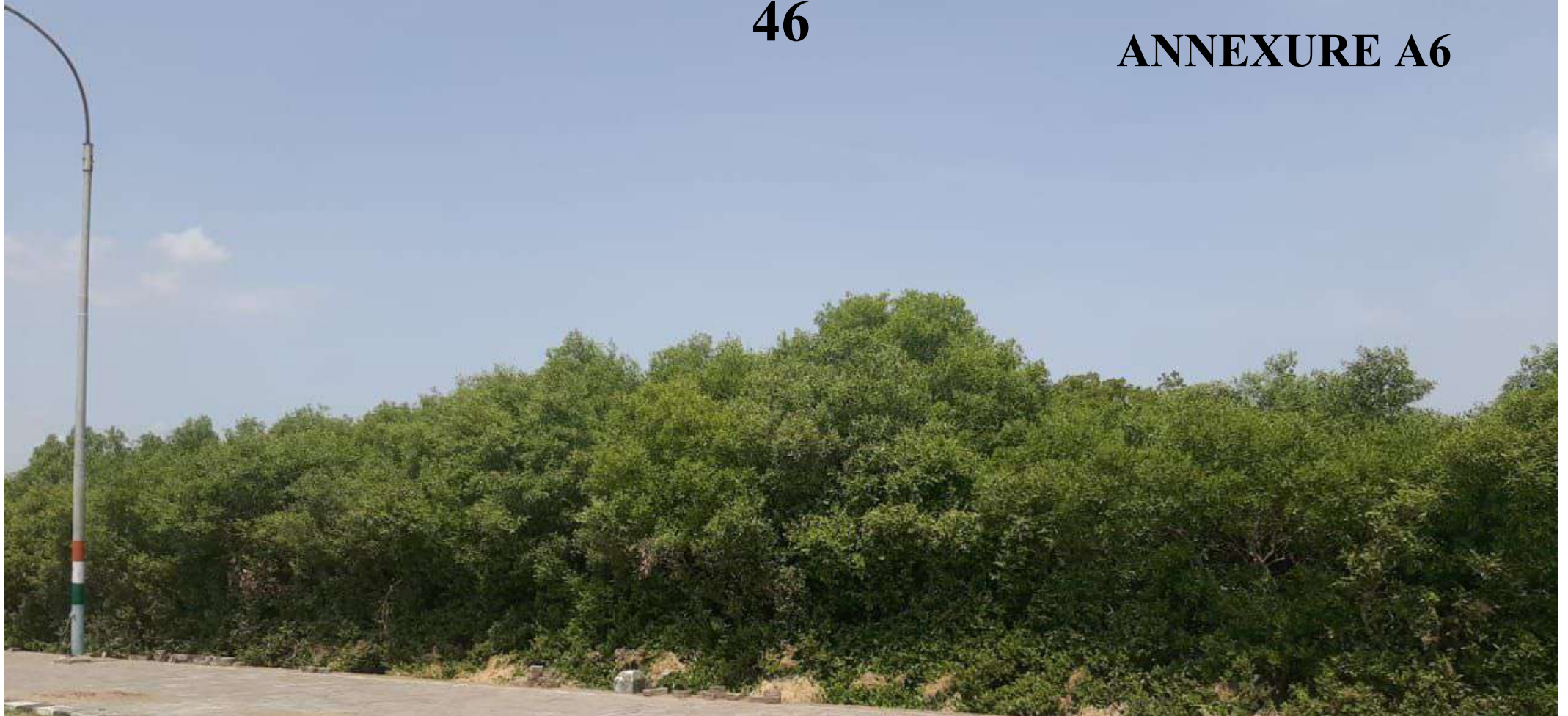
Veerampattinam Fishing Village, Project Draft No. PY. Coming in 06 is our fishing area. It comes in all draft plans (PY, 05, PY. 06, & PY. 07) for this district. In the Coastal Regulatory Zone Notification, 2019, Area IVA is the area up to 12 calendar miles from the low-lying boundary line. However, this section is not fully shown in the draft plan. Only 2.5 calendar miles of sea area is shown.

By combining all these drafts, the fishermen here are fishing in just 18.86 square kms of sea area. This cannot be accepted.

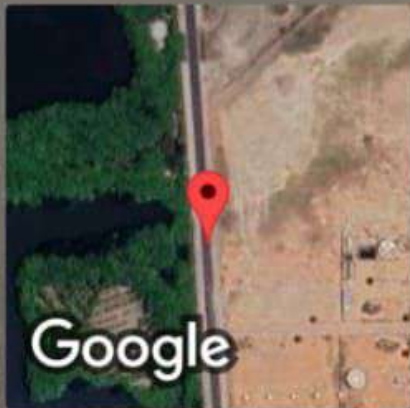
After taking GPS data from fishermen in our village, mapping and calculating, it is confirmed that we are fishing in about 1,634.13 square kilometers of sea area. Only a small portion of this comes out to 12 calendar miles. We have attached the map prepared by us to this letter. We did this following the WGS 84 method. In the revised Coastal Zone Management Plan drafts, we ask that these fishing areas be included.

Yours sincerely,

Villagers of Veerampattinam



GPS Map Camera



Karaikal, Puducherry, India

WV82+43W, Beach Rd, Karaikal, Puducherry 609602, India

Lat 10.916605°

Long 79.849835°

02/08/24 11:11 AM GMT +05:30



48



**GPS Map Camera**



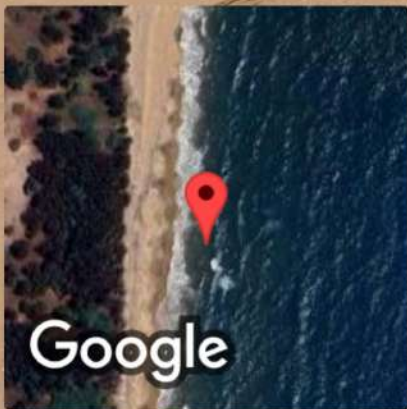
**Karaikal, Puducherry, India**

**Mandapathur Rd, Puducherry 609609, India**

**Lat 10.968588°**

**Long 79.852805°**

**02/08/24 09:00 AM GMT +05:30**

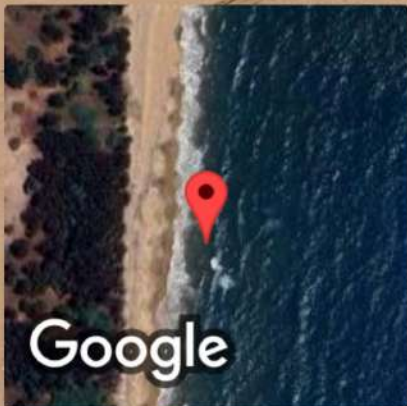


**Karaikal, Puducherry, India**  
**Unnamed Road, Karaikal, Puducherry 609602, India**  
**Lat 10.90725°**  
**Long 79.852778°**  
**03/08/24 01:17 PM GMT +05:30**

50



**GPS Map Camera**



**Karaikal, Puducherry, India**

**Unnamed Road, Karaikal, Puducherry 609602, India**

**Lat 10.90725°**

**Long 79.852778°**

**03/08/24 01:17 PM GMT +05:30**

51



**GPS Map Camera**



**Nallavadu, Puducherry, India**

Pilliyartittu, VR55+CW9, Nallavadu Road, Nallavadu, Thavalakuppam, Puducherry  
605007, India

Lat 11.858307°

Long 79.810409°

12/07/24 04:36 PM GMT +05:30

52



Aug 7, 2024 14:04:39  
11.8843043N 79.8119893E ±2200.00m  
7° N  
Index number: 158

53



**GPS Map Camera**



**Narambai, Puducherry, India**

**RR92+24C, Narambai, Puducherry 607402, India**

**Lat 11.817944°**

**Long 79.802731°**

**30/07/24 10:50 AM GMT +05:30**

54



**GPS Map Camera**



**Ariyankuppam, Puducherry, India**

WR24+Q99 Ariyankuppam New Bridge, Chennai - Nagapattinam Hwy,  
Ariyankuppam, Puducherry 605004, India

Lat 11.901591°

Long 79.805744°

06/07/24 02:34 PM GMT +05:30



GPS Map Camera



Veerampattinam, Puducherry, India

WR4H+34M, Veerampattinam, Puducherry 605007, India


Lat 11.905374°

Long 79.825814°

06/07/24 02:53 PM GMT +05:30

56



 GPS Map Camera



Veerampattinam, Puducherry, India  
WR4H+34M, Veerampattinam, Puducherry 605007, India  
Lat 11.905249°  
Long 79.827777°  
29/07/24 01:38 PM GMT +05:30